

### Wild Life Research

2708. DR. ASIM BALA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Indian Society for Wildlife Research has developed any new line to preserve wildlife in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) No, Sir. This Ministry has not received any report of development of any new line by Indian Society for Wildlife Research, Calcutta, to preserve wildlife in the country.

(b) Does not arise.

### Import of Penicillin

2709. SHRI SOUMYA RANJAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government are considering to liberalise the policy for the import of penicillin;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA).

(a) No, Sir.

(b) and (c). Does not arise.

### Modernisation of Security Forces

2710. SHRI RAM NAIK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware that the Security Forces in Jammu and Kashmir are still using self-loading rifles.

(b) the details of rifles available with the terrorists.

(c) whether the supply of modern weapons to the Security Forces in Kashmir is under consideration of Government; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir. But Security Forces deployed in Jammu and Kashmir have also been using other sophisticated weapons viz. AK-47 Rifles, 7.62mm LMG, Sniper Rifles, 51mm Mortar in addition to self-loading Rifles.

(b) The recovery of weapons from the terrorists by the Security Forces reveals that various sophisticated Rifles viz. AK series Rifles and sniper Rifles are available with the terrorists.

(c) and (d). Supplying modern weapons to security forces in Kashmir and other areas is an ongoing process and there is regular interaction in this regard between Heads of security forces and this Ministry. Proposals to equip these forces with modern weaponry are considered, from time to time, and decisions on such proposals are taken promptly.

### World Food Summit

2711. SHRI SANAT KUMAR MANDAL :

SHRI CHITTA BASU :

SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA :

SHRI UDAYSINGRAO GAIKWAD :

Will the Minister of FOOD be pleased to state :

(a) whether the Prime Minister led a Delegation to the World Food Summit at Rome during the last month;

(b) if so, the composition of the Delegation;

(c) the issues transpired at the Summit and the outcome thereof;

(d) the achievements of the Indian Delegation;

(e) the follow-up action plan prepared by the Government;

(f) whether the attention of the Government has been invited to the news-item captioned "India goes to Food Summit with old data", appearing in 'The Hindu Business Line' dated November 15, 1996; and

(g) the facts therein and reaction of the Government thereto?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) and (b). Yes Sir. The delegation also comprised members who were to assist the Prime Minister in bilateral discussions. The composition of the delegation is shown in the attached *Statement*.

(c) and (d). The Indian delegation participated in the plenary meeting of the World Food Summit and urged Global coalition to promote agricultural development based on technologies which are eco-friendly. It urged industrialised countries to give up their restrictive policies on agricultural trade, encourage production of Primary agricultural commodities in developing countries through appropriate pricing incentives and summon political will to undertake joint action to eradicate hunger. To implement this a suggestion was also made to set up agencies at three levels, the global, regional and national levels charged with the specific responsibility to implement the Summit's Programme of Action. The Summit adopted what is called the Rome declaration with specified objectives and plans and programmes of action.

(e) Most of the programmes and the Plan of Action identified in the Rome declaration are already an important part of the plans and policies pursued by various departments of the Government. Further discussions are taking place to evolve a suitable mechanism for implementing the action plans and programmes incorporated in the Rome declaration.

(f) and (g). The data referred to in the news item concerns nutrition data which was illustrative to indicate the improvement in nutritional standards during a particular period and was quoted from the National Nutrition Policy which was adopted in 1993.

### STATEMENT

#### Indian Delegation :

H.E. Mr. H.D. Deve Gowda, Prime Minister  
 H.E. Mr. Chaturanan Mishra, Minister of Agriculture  
 H.E. Mr. K. Yerramnaidu, Minister of Rural Areas and Employment  
 Dr. M.S. Swaminathan  
 Mr. B.N. Yugandhar, Secretary to PM  
 Mr. V.K. Grover, Secretary (West), Ministry of External Affairs  
 Mr. K.N. Bakshi, Ambassador of India to Italy  
 Mr. H.K. Dua, Information Advisor to PM  
 Mr. B.K.R. Rao, Secretary (Security)  
 Mr. Arun Sinha, Secretary (Food)  
 Mr. Shyamal Datta, Director (SPG)  
 Mr. S.S. Meenakshi Sundaram, Joint Secretary (M), PMO  
 Mr. N.N. Desai, Chief of Protocol, Ministry of External Affairs  
 Ms. Savitri Kunadi, Joint Secretary (UN), Ministry of External Affairs  
 Ms. Sarita Das, Joint Secretary, Ministry of Agriculture  
 Mr. Ranjan Mathai, JS (BSM), Ministry of External Affairs  
 Mr. P.P. Shukla, Joint Secretary (P), PMO  
 Mr. Atul Sinha, Minister (Agriculture), Embassy of India, Rome  
 Mr. Butshikan Singh, Dy. Chief of Mission, Embassy of India, Rome  
 Ms. Sujata Mehta, Director (S), PMO  
 Dr. Visinubhotla G.R. Shastry, Personal Physician to PM  
 Mr. Mahendra Jain, Private Secretary to PM

#### Funding to Terrorists in the N.E.R.

2712. SHRI HARIN PATHAK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether terrorists in the North-Eastern States particularly in Meghalaya, Nagaland and Mizoram are getting support from the foreign missionaries to purchase arms from abroad, and

(b) if so, the measures taken by the Government to check terrorist activities in these States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Support from foreign missionaries to terrorists in the North-Eastern States, particularly in Meghalaya, Nagaland and Mizoram specifically for purchase of arms from abroad have not come to notice. However, some North-East insurgent groups have, in the Past, received financial assistance from some international Church organisations. The possibility of financial assistance so received being diverted by the North-East insurgent groups for purchase of arms cannot be ruled out

(b) Matters regarding financial assistance by some international Church organisations to some North-East insurgent groups have been taken up through diplomatic channels. A close watch on the flow of such assistance continues to be maintained.

#### Project Elephant and Ganga Action Plan

2713. SHRI BHAKTA CHARAN DAS : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) whether the Standing Committee on Environment and Forests has severely criticised the functioning of the Ministry over certain subjects like Project Elephant, Ganga Action Plan etc.

(b) if so, the details of recommendations made by the Committee, and

(c) the follow-up action being taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) to (c) The Department related Parliamentary Standing Committee on Science and Technology, Environment and Forests on the Demands for Grants (1996-97) of the Ministry of Environment and Forests have, in their Thirty Seventh Report presented to both the Houses of Parliament on the 12th September, 1996, commented on the performance of the various programmes, like, Project Elephant, Ganga Action Plan, etc. of the Ministry of Environment and Forests and have given recommendations on these programmes. The Ministry has initiated follow-up action on these recommendations and submitted an Action Taken Report (Part-I) to the Rajya Sabha Secretariat for being placed before the Committee.